NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.05/(MAH)/2014 CA No.

CORAM:

Present:

SHRI BM. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES:

Dated: 02.05.2017

Mr. Ganesh Jaiswal

V/s.

M/s. Tourist Inn. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

11 Madhuri Raibagkar Advocate

Advocate

ORDER TCP No. 05/397-398/CLB/MB/MAH/2014

- The Learned Representative of the Petitioner is present. However, nobody is present from the side of the Respondents.
- It is stated by the present Learned Counsel that she was telephonically informed by the Counsel of the Respondents who is based in Nagpur that due to personal reasons he is not able to attend the proceedings, hence seeking adjournment.
- Since the pleadings are complete in this case, therefore, the Petition is listed for Final Hearing on 10th July, 2017. The Learned Counsel to communicate the next date of hearing to the Respondents Learned Representative.

Sd/-

M.K. Shrawat Member (Judicial)